

19-4-99

O.A.No.

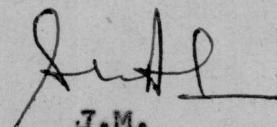
845/93

Hon'ble Mr. S.K. Agrawal, J.M.

Shri Rakesh Gupta proxy counsel to Shri R. R.
Shivhare, Sri Shishir Kumar proxy to Sri A. Mohiley for
respondents.

Learned lawyer for applicant submits that the
relief sought for has been given to the applicant, there-
fore applicant does not want to pursue this matter.

I, therefore, dismiss this original application
as not pressed.


J.M.

satya/